

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.10.2020

ORDER NO. 77 of 2020

Hon'ble President is pleased to order the sitting commencing from 09.11.2020 to 31.12.2020 for CESTAT, New Delhi as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 09.11.2020 to 31.12.2020	Customs, Excise and Service Tax Division Bench matters.
Sh. Anil Choudhary, Hon'ble Member (Judicial)	From 09.11.2020 to 31.12.2020	Single Member Bench matters
Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 09.11.2020 to 31.12.2020	Single Member Bench matters

Note:

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. During the period from 9.11.2020 to 31.12.2020, whenever Hon'ble president will be on tour or on leave or doing Chamber work, Sh. Anil Choudhary, Hon'ble Member(J) will be part of the Division Bench and the Single Member cases listed before Member(J) will be heard by Ms. Rachna Gupta, Hon'ble Member (J). If Sh. Anil Choudhary, Hon'ble Member (J) will also be on leave/tour, Ms. Rachna Gupta, Hon'ble Member(J) will be part of the Division Bench and the Single Member cases will be adjourned.
3. On every Friday afternoon, special bench sitting will be notified, if any.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar